

**HIGH COURT OF BOMBAY AT GOA
PORVORIM-GOA**

N O T I C E

IT IS HEREBY NOTIFIED for the information of the Advocates and the parties appearing in-person at the **High Court of Bombay at Goa** that :

On Thursday, 21st November 2024

I

The reconstituted Division Bench comprising of the **Hon'ble Shri. Justice Valmiki Menezes** and **Hon'ble Ms. Justice Nivedita P. Mehta** will take up the extant judicial assignment of the Division Bench presided over by the **Hon'ble Shri. Justice M. S. Karnik**.

II

The urgent mentioning and placing of matters, if any, pertaining to Single Bench presided over by the **Hon'ble Shri. Justice Valmiki Menezes** will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice B. P. Deshpande**.

On Friday, 22nd November 2024

The Single Bench presided over by the **Hon'ble Shri. Justice M. S. Karnik** will not be available for judicial work. The urgent mentioning and placing of matters, if any, will be allowed before the Single Bench presided over by the **Hon'ble Shri. Justice B. P. Deshpande**.

High Court, Appellate Side)
Bombay)
)
Dt : 18th November 2024)

By Order

Sd/-
(H. M. Bhosale)
Registrar (Judicial-I)